

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2672/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun, Arunachal Pradesh.

Dated Guwahati, 21 April, 2022.

Sub:- Casual Leave.

Ref:- No. HC(IB)-VIG/01/2022/ dated 18.04.2022

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Sessions Division, Bomdilla, has been granted **casual leave for five days on 26.04.2022, 27.04.2022, 28.04.2022, 30.04.2022 & 02.05.2022 and Restricted holiday on 29.04.2022 with station leave permission from 24.04.2022 to 03.05.2022.** A senior Judicial officer at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/2673-74/A, dated , 21-04-2022

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Sessions Division,
Bomdila, Arunachal Pradesh.
2. ~~The Project Manager, Gauhati High Court.~~

JT. REGISTRAR (VIGILANCE)

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